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Title: Need to set up a steel industry by SAIL in Bayyaram region of Khammam district of Telangana.

PROF. A.S.R. NAIK: Esteemed Madam, Speaker, thank you for allow me to raise the issue of establishment of a steel factory in a reserved parliamentary constituency, which has already been mentioned specifically in the Andhra Pradesh Reorganization Act.

Madam, when the State Government approached the Steel Authority of India (SAIL) to establish this factory in the tribal area, it is unfortunate that SAIL insisted that certain requirements are to be fulfilled by the Government of Telangana, but those requirements are simply impossible to fulfil. This a negating and defeating attitude adopted by SAIL authorities. Whatever land is required for the establishment of this factory, the State Government is ready to provide immediately.

So, I would request the Central Government to reconsider this decision and suggest to SAIL to establish a Steel Factory in my reserved parliamentary constituency. I would also request the Union Government to stand on the assurance given in taking all the measures that are necessary for the establishment of a Steel Factory by SAIL there. I hope and trust that the Union Government would bestow its attention and direct SAIL authorities to establish the Steel Factory by curbing its exorbitant demands and requirements.

माननीय अध्यक्ष : श्री भैरों प्रसाद मिश्र को प्रो. ए.एस.आर. नायक द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।